

distance traffic by rail is considered desirable because it gives relief to regular commuters in metropolitan cities who travel in suburban services.

**Strike by Resident Doctors of AIIMS
During November, 1983**

*243. SHRI RAM VILAS PASVAN :
SHRI A. NEELALOHITHADA-
SAN NADAR :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether resident doctors of AIIMS have gone on strike during the 2nd week of November, 1983 ;

(b) if so, the reasons for their strike and their grievances ;

(c) steps taken to ease the situation ; and

(d) whether the out patient department and operation theatre services at the All India Institute of Medical Sciences were affected during the last month because of the strike by the Resident Doctors ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) Alleged misbehaviour on the part of the Estate Manager.

(c) The strike was called off on 19-11-1983.

(d) Functioning of Out-Patient Department and Operation Theatre services was not seriously affected.

**Improvement of approach roads at
Alipurduar**

2550. SHRI PIYUSH TIRKI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that under North Frontier Railway the approach roads at Alipurduar Junction, and New Alipurduar, Alipurduar Court and Alipurduar, Alipurduar College are not maintained properly and causes nuisance for public ;

(b) the reasons thereof ; and

(c) steps taken to make all the approach roads to above mentioned stations, mettled, safe and usable throughout the year ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURI) : (a) to (c) The roads at Alipurduar Junction, New Alipurduar, Alipurduar Court, Alipurduar and Alipurduar College need repairs. The approach road at Alipurduar Junction is a public road and responsibility of its maintenance is that of the local Public Works Department authorities who have been approached to get the repairs carried out early. In regard to other roads, N.F. Railway has been asked to carry out the necessary repairs.

**Coplaits of Passenger Against Scooter
Drivers of Delhi**

2551. SHRI A.K. ROY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) number of cases instituted against the scooter drivers of Delhi on the complaints of the passengers during the last three years, year-wise ;

(b) nature of such complaints, year-wise in details ;

(c) action taken so far, year-wise, during the last three years ;

(d) whether it is a fact that there is no rule or order for the scooter drivers for taking passengers from both the New Delhi and Old Delhi Railway Stations